

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-157-2020**

The Commissioner of Excise & Ors.

... Petitioners

Versus

John Rodrigues & Anr.

... Respondents

Ms. Sapna Mordekar, Additional Government Advocate for the
Petitioners.

Shri A.D. Bhobe, Advocate for the Respondent No.1.

Coram:- DAMA SESHADRI NAIDU, J.**Date:- 12 October 2020****P.C. :**

I could not see the petitioners' counsel on screen. Shri A.D. Bhobe, the learned counsel, appears for the first respondent. The Registry to verify whether notice has been served on the second respondent.

2. Post the matter on 29.10.2020.

DAMA SESHADRI NAIDU, J.

NH